

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 284 of 2019

&

IA No. 1430 of 2019

Dated: 21st August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

JSW Energy (Barmer) Limited.

...Appellant(s)

Vs.

**Rajasthan Electricity Regulatory Commission &
Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Dixit
Mr. Abhimanyu Maheshwari

Counsel for the Respondent(s) :

ORDER

Admit. Issue notice to the Respondents returnable on 30.09.2019.
Dasti, in addition is permitted.

List the matter on **30.09.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**